

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI.

OA 2488/98.

New Delhi this the 17th day of December, 1998.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)  
Hon'ble Shri N. Sahu, Member (A)

In the Matter of

Rakesh Kumar S/O  
Late Sri Azad Singh  
R/O Dashgara-Village  
New Delhi-12 working as  
fireman 22/50 at Connaught Circus,  
Fire Station, New Delhi-1

..Applicant

(By Advocate Sh. Manoj Kumar Mishra  
through proxy counsel Kumar Rajesh  
Singh)

Versus

1. The Chief Fire Officer  
Delhi Fire Service  
Head Quarter Connaught Circus,  
New Delhi-1

2. Dy. Chief Fire Officer II  
Delhi Fire Service (Head Quarter),  
Connaught Circus, New Delhi-1

3. Divisional Officer,  
Connaught Circus Fire Station,  
New Delhi-1

4. A.D.O.  
Connaught Circus, Fire Station,  
New Delhi.

.. Respondents

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

After hearing the learned proxy counsel for the  
applicant for some time, he seeks permission to withdraw  
the OA.

In the above circumstances, OA is dismissed as  
withdrawn.

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(N. Sahu)  
Member (A)

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)  
Member (J)